

No.K-11017/06/2018-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 01<sup>st</sup> November, 2018

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Akil Abdulhamid Kureshi, Judge of the Gujarat High Court, as a Judge of the Bombay High Court and to direct him to assume charge of his office in the Bombay High Court on or before 15<sup>th</sup> November, 2018.

  
4/11/2018

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To

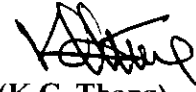
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11017/06/2018-US.I

Dated 01.11.2018

Copy to:-

- 1 Shri Justice Akil Abdulhamid Kureshi, Judge, Gujarat High Court, Sola, Ahmedabad.
- 2 The Secretary to the Governor of Gujarat, Gandhinagar.
- 3 The Secretary to the Chief Minister of Gujarat, Gandhinagar.
- 4 The Secretary to the Chief Justice, Gujarat High Court, Sola, Ahmedabad.
- 5 The Chief Secretary, Government of Gujarat, Gandhinagar.
- 6 The Registrar General, Gujarat High Court, Sola, Ahmedabad.
- 7 The Accountant General, Gujarat, Ahmedabad.
- 8 The Secretary to the Governor, Maharashtra, Mumbai.
- 9 The Secretary to the Chief Minister, Maharashtra, Mumbai.
- 10 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- 11 The Chief Secretary, Government of Maharashtra, Mumbai.
- 12 The Registrar General, Bombay High Court, Mumbai.
- 13 The Accountant General, Maharashtra, Mumbai.
- 14 The Secretary to the Governor, Goa, Panaji.
- 15 The Secretary to the Chief Minister, Goa, Panaji.
- 16 The Chief Secretary, Government of Goa, Panaji.
- 17 The Accountant General, Goa, Panaji.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 22 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).



(K.C. Thang)

Under Secretary to the Government of India  
Tele: 2338 2978